64.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) and (c) About 0.505 million ha. of forest land has been lost for Irrigation and Hydel Projects in the country during the period 1951-52 to 1983-84-

Use of Foreign Brand Names in Television Manufacture

- 543. SHRI T. CHANDRASE-KHAR REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Indian Television Manufacturers Association appealed to the Prime Minister not to allow use of foreign brand names in low technology areas to enable the country to build up its own technological strength on the pattern of Japan and Korea; and
- (b) if so, what arc the details of the representation and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Yes. Sir.

- (b) Indian TV Manufacturers Association (ITMA) in their representation have given the details of various factors which, inter-alia, refers to production, installed capacity, demand and pricing structure. While giving the above, they have made the following points :-
- (i) It is their considered opinion that our country does not need the foreign brand name or the help of any multinational company to produce this low technology item, and
- (ii) It has to be decided, whether the country of our size should have

2 or 3 large manufacturing facilities which obviously will be located in 2-3 towns of the country or we should have 2 or 3 good viable manufacturing units in each state and the union territory of the country.

As per the CTV and Black & White TV Policies, no foreign brand name would be allowed in the manufacture and sale of TV sets. All such question of taking action does not

Corruption charges against Haryana Chief Minister

544. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

- (a) whether Justice Jaswant Singh enquiring into the corruption charges against Haryana Chief Minister levelled by major opposition parties has completed his enquiry;
- (b) if so, what are the details thereof; and
- (c) what follow-up action has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL **ADMINISTRATIVE** AND FORMS AND PUBLIC GRIEVAN-CES AND PENSION (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

- (b) Shri Justice Jaswant Singh, in his report submitted to the Government, has concluded that there is no prima facie case against .Shri Bhajan Lai and his close relatives.
 - (c) The report is being processed.

भारत के संविधान के हिन्दी रूपान्तर को वैध मान्यता का प्राप्त होना

545. श्री जगदस्त्री प्रसाद यादव : क्या गृह मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि भारत के संविधान के हिन्दी रुपान्तर को वैध मान्यता प्रदान नहीं की गई है; स्रौर